GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 192 TO BE ANSWERED ON 15/12/2021

STATUS OF PMAY-G IN WEST BENGAL

192 SMT. MAUSAM NOOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the present status of Pradhan Mantri Awaas Yojana-Grameen (PMAY-G) in West Bengal;
- (b) whether it is a fact that the said scheme has been running behind its target, if so, the reasons therefor;
- (c) whether any initiatives are being taken to address the said reasons; and
- (d) the steps taken by Government to ensure that all the stakeholders get houses in time?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) to (d) OF RAJYA SABHA STARRED QUESTION NO.*192 TO BE ANSWERED ON 15.12.2021

(a) & (b) The Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) was approved for completion by March 2022 for the country including the State of West Bengal. A target of 37,99,505 houses has been allocated from the Permanent Wait List (PWL) based on the Socio Economic Caste Census (SECC) 2011 to the State. Out of this target, the State has sanctioned 34,54,551 houses (91%) to the beneficiaries and completed 30,02,929 houses (79%) as on 9.12.2021. The number of houses pending for sanction and completion in the State of West Bengal are 3,44,954 and 7,96,576, respectively. It may be mentioned that houses pending for sanction includes those for 7371 landless households who have not been allotted land for the construction of the houses.

The reasons for the scheme running behind its target in the state are inadequate monitoring including that by DISHA, delay in release of central and state share of funds by state govt., non-availability of land for landless households and follow up by the state machinery so that sanction of houses could be done to eligible beneficiaries.

(c) & (d) The States/UTs, including the State of West Bengal, have been requested to expedite the completion of houses approved under PMAY-G. The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry at various fora including through Performance Review Committee and Annual Plan Meetings, state and regional level meetings to ensure timely completion of targeted houses.
- ii. The States/ UTs have been requested to expedite the completion of houses approved under PMAY-G with specific focus and priority of houses for which 2nd and 3rd installments have been released.
- iii. Daily monitoring on various parameters like Gaps in sanction of houses, cleaning of PWL of PMAY-G and release of Central Share/ State Matching Share from treasury to SNA.
- iv. Timely allocation of targets to the States/UTs and release of adequate funds at the level of the Ministry and follow up for release of both central and state shares from the State Treasury to State Nodal Accounts.
- v. Promotion of eco-friendly & innovative technologies for house construction.
- vi. Regular follow ups with the State to ensure provision of land to landless beneficiaries in rural areas.
- vii. Expeditious resolution of technical issues and other constraints faced by the States.
- viii. Increasing the coverage of Rural Mason Training (RMT) to ensure availability of trained masons leading to faster construction of quality houses.
- ix. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.
